

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL(AT) NO.169 OF 2018**

**IN THE MATTER OF:**

B.S. Limited

Appellant

Vs

ROC & Ors

Respondents

**Appellant:-**Mr. Mukund Rawat, Advocate.

**For Respondents: -** Mr. Vipul Agrawal, Advocate for R3.

Mr. Sanjib K Mohanty, Sr. Panel Central Govt Counsel with Mr. Amit Acharya,  
Advocate for R1 and R2.

**ORDER**

**15.10.2019** - Learned counsel for appellant submits that he has no instructions from the appellant. In view of the same, this appeal is dismissed for non-prosecution.

(Justice Bansi Lal Bhat)  
Member (Judicial)

(Mr. Balvinder Singh)  
Member (Technical)

Bm/nn